

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

**O.A No. 3133/2015 with  
M.A No. 905/2019**

New Delhi, this the 11<sup>th</sup> day of March, 2019

**Hon'ble Sh. V. Ajay Kumar, Member (J)  
Hon'ble Ms. Aradhana Johri, Member (A)**

Smt. Poonam Raheja,  
Aged about 48 years,  
W/o. Shri O. P. Raheja  
R/o. WZ-1787, Rani Bagh,  
Delhi – 110 034

...Applicant

(By Advocate : Mr. G. D. Chawla)

Versus

1. Lt. Governor through  
Chief Secretary,  
Govt. of NCT of Delhi.
2. Assistant Commissioner (D),  
Delhi Jal Board,  
Govt. of NCT of Delhi.
3. The Member (Administration)  
Delhi Jal Board,  
Govt. of NCT of Delhi  
Varunalaya Complex,  
Jhandewalan,  
New Delhi.
4. The Director (A& P)  
Delhi Jal Board,  
Varunalaya Complex,  
Phase-II, New Delhi.
5. Rakesh Kr. Tyagi  
S/o. Sh. B. D. Tyagi,  
C/o. O/o. Assistant Commissioner (D),

Delhi Jal Board,  
Govt. of NCT of Delhi,  
Varunalaya Complex, Jhandewalan,  
New Delhi. ....Respondents

**ORDER (ORAL)**

**Hon'ble Sh. V. Ajay Kumar, Member (J)**

Mr. K. N. Mishra, learned proxy counsel for applicant submits that the M.A No. 905/2019 is filed for withdrawal of the O.A.

2. In the circumstances, the M.A is allowed and consequently, the O.A is dismissed as withdrawn.

(Aradhana Johri)  
Member (A)

(V. Ajay Kumar)  
Member (J)

/Mbt/